

When a prima-facie case is made out a criminal case is registered; three criminal cases have already been registered against delinquent police officials. Except in one case, where the body was cremated, magisterial inquiries were initiated. Instructions have been issued to Delhi Administration that in all cases when a person dies in police custody, an inquiry by a Magistrate must be held. The Delhi police has further reported that the post-mortem report is given to the relatives of the deceased whenever so demanded. The Delhi Administration has reported that no ex-gratia payment is made in such cases.

Release of Kashmiri Militants

1692. SHRI GURUDAS KAMAT: Will the Minister of HOME AFFAIRS be pleased to state the number of militants released in Jammu and Kashmir in exchange of hostages since January, 91 to October, 91?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): A total of 10 persons were released by the Government of Jammu and Kashmir in exchange of hostages between January 1991 to October, 1991.

Lawlessness in Jamia Millia Islamia University

1693. SHRI DHARMABHIKSHAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether outsiders perpetrated lawlessness in the Jamia Millia Islamic University Campus on November 7, 1991 resulting in injury to three students:

(b) whether the outsiders fired and also

hit students with rifle butts;

(c) if so, the details thereof; and

(d) the action taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) to (d) The Delhi Police have reported that three students sustained simple injuries due to rash and negligent driving of a car by a resident of Village Okhia and in the resultant scuffle, two other persons has assaulted the students. All the three accused were arrested. No student was hit with rifle butt or fired upon.

Power Projects Pending in A.P.

1694. SHRI DHARMABHIKSHAM: SHRI RAMA KRISHNA KONATHALA:

Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the details of the different power projects of Andhra Pradesh at present;

(b) the details of the power projects of Andhra Pradesh pending clearance; and

(c) the steps taken for the early clearance of these projects?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) The details are given below:-

(1) Details of Power Projects in operation in Andhra Pradesh**I** **Hydel Projects**

Sl.No	Name of the project	Capacity (No X MW)
1	2	3
1.	Machkund	3x17 3x21.7
2.	T.B. Dam and Hampi	4x9 4x9
3.	Nizamsagar	2x5
4.	Upper Sileru Stage-I	2x60
5.	Lower Sileru	4x115
6.	Nagarjunasagar	1x110 7x100
7.	Nagarjunasagar Right Canal P.H.	3x30
8.	Srisaïlam	7x110
9.	Donkarayi Canal P.H.	1x25
10.	Pochampad	3x9
11.	MiniHydel Stations	6x0.22 3x0.23 2x0.50
II	Thermal Projects	
1.	Kothangudem 'A'	4x60
2.	Kothangudem 'B'	2x110
3.	Kothangudem 'C'	2x110
4.	Ramagundam 'B'	1x62.5
5.	Vijayawada Stage-I	2x210

Sl.No	Name of the project	Capacity (No X MW)
1	2	3
6.	Vijayawada Stage-II	2x210
7.	Nellore	1x30
III	Gas Projects	
1.	Vijeswaram Stage-I	2x33

(ii) Details of Power Projects Under Execution in Andhra Pradesh

Sl.No.	Name of the Project	Capacity (in MW)
Hydel Projects		
1.	Andhra Pradesh Power House at Balimela	2x30
2.	Penna Ahobilam	2x10
3.	Nagarjunasagar Left Canal Power House	2x30
4.	Upeer Sileru Stage-II	2x60
5.	Singur HES	2x7.5
6.	Srisailem Left Bank Power House	6x150
Thermal Projects:		
1.	Rayalaseema T.P.S. near Muddanur Stage-I	2x210
2.	Vijayawada T.P.S. Stage-III	2x210
Gas Project		
1.	Gas based Thermal Power Station near Vijeswaram Stage-I	3x33

(b) The details are given below:

Name of the Project	Capacity (MW)	Date of receipt in CEA	Present Status
1	2	3	4

THERMAL

1. Second Gas based combined cycle plant at Vijleswaram
 3x100=300
 9/88
 All linkages and clearance clearance from Civil are to be tied-up except Aviation authorities. Provisions of Section 29 of Electricity (Supply) Act 1948 are also to be complied with by project authorities.
2. Kothagudem St. V (Units 9 & 10)
 2x210=420
 7/89
 All linkages and clearance to be tied-up are except clearance from Civil Aviation authorities, provisions of Section 29 of Electricity (Supply) Act 1948 are also to be complied with by project authorities.
3. Coastal IPS at Visakhapatnam
 2x500=1000
 8/89
 Techno-economically cleared by CEA on 23.10.90 subject to submission of Fly ash utilization management plan, confirmation of water availability and clearance of associated transmission system. These are to be tied Up by APSEB.
4. Ramagundam Extn.
 2x210=420
 9/89
 All linkages to be tied up and provisions of Section 29 of Electricity (Supply) Act, 1948 are to be complied with by project authorities.

<i>Name of the Project</i>	<i>Capacity (MW)</i>	<i>Date of receipt in CEA</i>	<i>Present Status</i>
1	2	3	4
5. Gas based combined cycle plant at Kakinada	300	12/89	Fuel linkage, associated transmission system, clearances from environmental angle and Civil Aviation authorities are to be tied up by project authorities.
6. Gas based TP at Amalapuram	375	9/90	All linkages to be tied up and provision of Section 29 of Electricity (Supply) Act, 1948 are to be complied with by project authorities. Returned on 8/91 as gas linkage was not confirmed.
7. Rayalseema TPS St. II at Muddanur	2x210=420	9/90	All linkages to be tied up and provisions of Section 29 of Electricity (Supply) Act, 1948 are to be complied with by project authorities.
8. Gas based combined cycle TPS at Jegurupadu	400	10/90	Cleared in principle on 14.3.91 by CEA. Clearance from Ministry of Environment & Forests and Civil Aviation, and availability of water/land are to be tied up by project authorities.
9. Mobile GT sets at Lingale	5x3.3=16.5	5/91	All linkages and clearances are to be tied up. Provisions of Section 29 of Electricity (Supply) Act, 1948 are also to be complied with by project authorities.

Name of the Project	Capacity (MW)	Date of receipt in CEA	Present Status
1	2	3	4
10. LSHS/FO based TPS at Renigunta	100	3/90	In view of the difficult situation regarding fuel oil availability the scheme has been returned to the APSEB on 14.1.91. The Board has been requested to revive the scheme after the feasibility of the fuel oil linkage is established.
HYDRO			
11. Jalaput	3x6=18	10/87	Scheme was techno-economically cleared by CEA on 16.5.88. Inter-State aspect is yet to be resolved.
12. Singur	2x7.5=15	2/89	Scheme was techno-economically cleared by CEA on 30.10.89 subject to compliance of Section 29 of Electricity (Supply) Act, 1948, settlement of sharing of cost and benefits of project between Andhra Pradesh and Karnataka and environmental clearance. These conditions are to be fulfilled by State authorities.
13. Valugudu Branch	2x5=10	6/89	Replies to comments of CEACWC on the scheme are awaited from project authorities.

Name of the Project	Capacity (MW)	Date of receipt in CEA	Present Status
1	2	3	4
14. Kakatiya Canal (Revised)	1x3-3	7/89 (I) 1/91 (II)	Revised report received recently is under appraisal. E & F clearance and compliance with provisions of Section 29 of Electricity (Supply) Act, 1948 are awaited.
15. Priyadarshini Jurala (Revised)	6x30.9-221	8/89 (I) 2/91 (II)	Replies to comments of CEA and CWC on the scheme are awaited from project authorities.
16. Nagarjunasagar PSS (Tail Pond Dam) (Revised)	2x15-30	4/90 (I) 2/91 (II)	Replies to comments of CEA on transmission aspects of the scheme are awaited from project authorities.
17. Somasila	2x5-10	4/90	Reply to comments of CEA/CWC on the scheme are awaited from project authorities.

(c): All effort at made by the Central Electricity Authority to accord techno-economic clearance to the proposals received from the State Governments as expeditiously a possible) After techno-economic clearance from CEA, the project is processed in Planning Commission for investment approval.

[*Translation*]

Pay Phone Card System in Post Offices

1695. SHRI GOVINDRAO NIKAM: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether pay phone card system has been introduced by the Government for making local and S.T.D. phone calls;

(b) if so, whether Government propose to provide such facility in every post office and at public places; and

(c) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI

P.V. RANGAYYA NAIDU): (a) Yes, Sir,

(b) and (c). The proposal envisages provision of card operated pay phones at important public places including big post offices.

[*English*]

Communal Riots

1696. SHRI ASHOK ANANDRAO DESHMUKH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of riots that took place in the country during the last six months; and

(b) the number of persons killed in these riots?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS: (a) and (b) On the basis of available information, particulars of major communal riots in the country from 1 May to 31 October, 1991 are as follows:-

<i>Name of the place</i>	<i>Number of persons Killed</i>
1	2
ANDHRA PRADESH:	
Hyderabad (Sept.22-28)	5
BIHAR	
Chakradharpur (Distt. Singhum (8.8.91)	5
GUJARAT	
Broach Town (July 23-24)	4
Jambusar (July 23-24)	3